

Shri Daljit Singh: May I know whether heavy stock is still lying in Spiti and no arrangement has been made for its export?

Shri Kanungo: According to the present policy, 50 per cent. of the stock certified by the State Government is released for export. Future policy is under discussion.

Shri Hem Raj: May I know whether it is a fact that last year the pashmina wool traders of Lahaul and Spiti were not given permission to export their wool?

Shri Kanungo: Permission was given according to the recommendation of the State Government. Whether the exporters were able to export or not I do not know.

Shri Hem Raj: Is it not a fact that permission was granted so late that at that time the export could not be made?

Shri Kanungo: The time was when the discussions were completed. Whether the exporters are able to export or not is their business.

Shri Hem Raj: May I know whether in future permission will be granted in time so that they will be able to export?

Shri Kanungo: We hope the present discussions will be completed well in time before the next policy is announced.

Expenditure on the Second Plan

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*556. { **Shri Harish Chandra Mathur:**
Shri S. M. Banerjee:

Will the Minister of Planning be pleased to state:

(a) the estimated shortfall in the implementation of the Plan Schemes during the second year of the Second Five Year Plan; and

(b) whether causes of the shortfall have been ascertained and steps taken to remove them?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (**Shri L. N. Mishra**): (a) and (b). According to the preliminary revised estimates, expenditure in the States on Plan schemes during 1957-58 amounted to Rs. 399 crores as compared to Budget Estimates of Rs. 431 crores. Information regarding expenditure on Central Plan Schemes will be available after the Budget for the next year has been presented.

Shri Harish Chandra Mathur: There is no answer to part (b) of the question, viz., whether causes of the shortfall have been ascertained and steps taken to remove them.

The Deputy Minister of Planning (**Shri S. N. Mishra**): That is because the entire information is not available on this point. As pointed out in the main reply itself, so far as the Central Government expenditure is concerned, that would be available only after the presentation of the Budget.

Shri Harish Chandra Mathur: It has been clearly stated that so far as the States are concerned, the budget estimates were over Rs. 400 crores while the expenditure has been much less. May I know whether the causes of the short-fall have been ascertained?

Shri S. N. Mishra: Yes, Sir. In regard to the States, on the basis particularly of the revised estimates, we can indicate certain reasons for this shortfall, and particularly the sectors in which the shortfall has occurred. It has been mainly in agriculture and community development, village and small-scale industries, education, health, housing etc. Some other reasons also were there—reorganisation of the States, drought conditions and not the least, the capacity of the States to raise resources.

Shrimati Tarkeshwari Sinha: What percentage of this shortfall was due to over-estimation, and what percentage was due to the actual non-expenditure due to certain circumstances that the hon. Deputy Minister has mentioned?

Shri S. N. Mishra: Over-estimation of what?

Shrimati Tarkeshwari Sinha: Over-estimation of the resources and the expenditure that is being brought before the House from time to time by the reports of the Public Accounts Committee. I want to find out the percentage of that over-estimation which could not be spent.

Shri S. N. Mishra: We have to go into each individual case and find out which States have fallen short of the resources they had anticipated. It is not possible to indicate during the Question Hour in each and every case.

Shri Harish Chandra Mathur: The Agriculture Minister has all the time been asking for more funds for the agricultural sector, and we are at present wedded to a policy of intensified schemes in agriculture, while the Minister says that in the State sector the shortfall has been particularly in agriculture. May I know what are the causes for this?

Shri S. N. Mishra: The shortfall in the agricultural sector has not been because of want of funds, but because of want of physical achievements in the field.

Mr. Speaker: Shri Banerjee.

Shrimati Tarkeshwari Sinha: I want a clarification on that question.

Mr. Speaker: Shri Banerjee is the person who tabled the question. He must be given a chance.

Shri S. M. Banerjee: May I know whether because of the shortfall, the plan allotment for U.P. has been reduced by Rs. 11 crores?

Shri S. N. Mishra: For which year and for what purpose?

Shri S. M. Banerjee: 1958-59.

Mr. Speaker: For U. P. as a whole is it?

Shri S. M. Banerjee: The Plan allotment for U. P. has been reduced.

Shri S. N. Mishra: There is no reduction of the U. P. Plan by any figure. The figure arrived at has been in consultation with the State Government.

Shri S. M. Banerjee: The State Government has protested against this.

Mr. Speaker: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Plantation Inquiry Commission on Coffee and Rubber

*537. **Dr. K. B. Menon:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1115 on the 13th December, 1957 and state:

(a) whether Government have taken any decision on the Reports of the Plantation Inquiry Commission on Coffee and Rubber; and

(b) if so, the nature thereof?

The Minister of Commerce (Shri Kanungo): (a) and (b). Government's decisions on the recommendations formulated in the reports will be taken and announced within a few days.

Displaced Persons in Orissa

*543. **Shri Sadhan Gupta:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the Central Government has allotted any amount for the reclamation of land at Bhusandpur in Orissa for rehabilitation of displaced persons from East Pakistan;

(b) if so, the amount sanctioned, and whether it has been sanctioned as a loan or otherwise;

(c) the purpose for which the land reclaimed is to be utilised; and

(d) the possibilities of economic rehabilitation in this area?